

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION

(In terms of the Resolution passed by the Full Court of the
Madras High Court held on 03rd September, 2009)

NAME: JUSTICE M.DURAI SWAMY

DATE OF APPOINTMENT : 31.03.2009

<i>S.NO.</i>	<i>Items</i>	<i>Description</i>	<i>Particulars</i>	<i>Remarks</i>
1	Landed Property	a) House Property	<u>Self</u> (1) Plot measuring an extent of 2400 sq.ft in "Royal Majestic Compound" Nemmili Village	Sale deed dated 3.11.2006
			(2) Plot measuring an extent of 2400 sq.ft "Royal Majestic Compound" Nemmili Village	Sale deed dated 3.11.2006
			3) Plot measuring an extent of 2400 sq.ft "Royal Majestic Compound" Sullerikadu Village	Sale deed dated 3.11.2006

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			(4) Plot measuring an extent of 2400 sq.ft. "Royal Majestic Compound" Sulleriikadu Village	Sale deed dated 3.11.2006
			<u>Spouse (Mrs. Kalaivani Duraiswamy)</u> Vacant land measuring an extent of 4½ grounds (10,800 sq.ft) in Halls Road, Egmore, Chennai – 600 008.	Settlement deed dated 26.2.1999 (Obtained planning permission dated 25.2.2008 from the Chennai Metropolitan Development Authority to construct stilt plus 4 floors office complex)
			(2) Flat in Shenoy Road, Nungambakkam, Chennai – 600 034. Measuring an extent of 1005 sq.ft with 1/8th undivided share in the land measuring an extent of one ground and 2010 sq.ft.	Sale deed dated 27.8.2004

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		(b) Agricultural Property	Self 1/5th undivided share in agricultural land measuring an extent of 15.68 acres situated in Kurivithurai Village, Nilakotai Taluk, Madurai District	Ancestral Property – Sold by Sale Deed dated 27/11/2009 vide Document No 2650 of 2009 registered in the office of Sub Registrar Sholavandan
			Spouse (Mrs. Kalaivani Duraiswamy) : NIL	
2	Securities & Investments	a) Savings Bank (Name of the Bank, & Cash Balance)	Self Indian Bank S.B.A/c-. Rs. 1,18,061.67/-	
			Spouse (Mrs. Kalaivani Duraiswamy) Indian Bank S.B. A/C- Rs. 57,526/-	Depositing the rental income
		b) Fixed Deposits	Self Nil	

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			Spouse (Mrs. Kalaivani Duraiswamy) Indian Bank (1) Date of deposit : 28.01.2013 Amount : Rs.3,50,000/- (2) Date of deposit : 08.11.2012 Amount : Rs.1,50,000/- (3) Date of deposit : 08.11.2012 Amount : Rs.50,000/-	
		c) Shares (Name of the Company)	Self : L&T Infrastructure Finance Company Limited (i) Long Term Infrastructure Bonds 2011A Series Alloted on 23.03.2011: Rs. 8,000/- (ii) Long Term Infrastructure Bonds Alloted on 10.01.2012 : Rs. 20,000/- Spouse (Mrs. Kalaivani Duraiswamy) : NIL	
		d) GPF	Self : As per account with the Accountant General	As per account with the Accountant General

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		e) Insurance	<p><u>Self</u> <u>Life Insurance Corporation</u></p> <p>(i) Sum Assured : Rs.10,00,000/- Date of Commencement : 12.12.2002</p> <p>(ii) Sum Assured : Rs.4,00,000/- Date of Commencement : 10.06.2009</p> <p>(iii) LIC Wealth Plus : Rs.5,30,000/- Date of Commencement : 31.03.2010</p>	

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			<u>Spouse (Mrs. Kalaivani Duraiswamy)</u> <u>Life Insurance Corporation</u> i) Sum Assured : Rs.2,00,000/- Date of Commencement : 13.05.2004 ii) Sum Assured : Rs.30,000/- Date of Commencement : 10.06.2009	
3	Other Assets (Movables)	a) Jewellery (by approximate weight)	<u>Self</u> <u>Gold</u> 25 sovereigns <u>Diamond</u> 2 carats <u>Silver</u> 2 kilograms	

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S.NO.	Items	Description	Particulars	Remarks
			Spouse (Mrs. Kalaivani Duraiswamy) <u>Gold</u> 105 sovereigns <u>Diamond</u> 9 carats <u>Silver</u> 7 kilograms	
		b) Vehicles (date & cost at the time of purchase)	Skoda Rapid Car Date of purchase : 10.12.2012 Cost : Rs.11,05,440/-	Purchased by availing Vehicle Loan from Indian Bank
4	Liabilities	Loans, if any	Self : Vehicle Loan : Rs. 5,93,859/- Spouse (Mrs. Kalaivani Duraiswamy) : NIL	

(JUSTICE M.DURAIWAMY)

DATE: 26.08.2013